IN THE CENTRAL ADMNISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

MA 538 of 2005 MA 539 of 2005 OA 1010 of 1991

Date of Order: 17-08-2007

Present:

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

Apurba Kr. Choudhury -VS-N F Railway

For the Applicant:

Mr. S.S. Samanta, Counsel

For the Respondents: Mr. K. Chakraborty, Counsel

ORDER

PER MR. B.V. RAO, JM:

MA 538 of 2005 has been filed for restoration of the O.A. which was dismissed for default on 24.09,2004 and MA 539 of 2005 has been filed for condonation of delay in filing the MA 538 of 2005. Considering the averment made in the MA 539 of 2005 delay is condoned and OA is restored to its original file and number after setting aside the dismissal order dated 24.09.2004.

2. Thus, both the MAs are disposed of. OA 1010 of 1991 shall appear for hearing on 03-10-2007. Meanwhile, reply to the OA be filed within four weeks from to-day.

MEMBER(A)

MEMBER(J)

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